Central Administrative Tribunal Principal Bench, New Delhi.

OA-1570/2016

New Delhi this the 19th day of December, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Kishore Kumar Makwana, S/o Late Sh. Dhiraj Lal, R/o C-17, Guru Ram Das Nagar, Near Balaji Rasoi, Laxmi Nagar, Delhi. ...

Applicant

(through Sh. U. Srivastava)

Versus

- Niti Aayog through its Secretary, Union of India, Sansad Marg, New Delhi.
- The Under Secretary, Union of India, Niti Aayog, Sansad Marg, New Delhi.

Respondents

(through Sh. Rajnish Prasad)

ORDER (ORAL)

• • •

Learned counsel for the applicant on instructions from the applicant submits that he wishes to withdraw this OA with liberty to approach appropriate forum.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed.

(Shekhar Agarwal) Member (A)